

(c) if not, the reasons therefore and what action Government propose to take against the Additional Deputy Commissioner, Cooch-behar, for such illegal instruction or order ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) to (c). The information is being collected and will be placed on the Table of the Sabha as soon possible.

### कृषि जोतों की गणना

7032. श्री मूल चन्द डागा : क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि क्या लगभग एक लाख ग्राम अधिकारी शीघ्र ही कृषि जोतों के सम्बन्ध में आंकड़े इकट्ठा करना प्रारम्भ करेंगे तथा वे कितनी कृषि जोतों के बारे में आंकड़े इकट्ठा कर सकेंगे ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री अन्ना साहेब पी० शिन्दे) : जी हाँ ।

### Adjudication in Labour Disputes

7033. SHRI RANABHADUR SINGH: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have fixed a procedure in cases where the question of adjudication in Labour Disputes is not allowed to go to the Tribunals because the management does not agree for adjudication due to the Conciliation Officer siding with them ;

(b) the number of such cases that have come to the notice of Government during the last three years ; and

(c) the action Government have taken on such cases ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) No.

(b) and (c). Do not arise.

### Pecuniary Assistance to West Bengal to solve Unemployment Problem

7034. SHRI S. C. SAMANTA : Will he Minister of LABOUR AND REHABI-

LITATION be pleased to state :

(a) whether the Government of West Bengal have asked for any pecuniary assistance for dealing with the unemployment problem ;

(b) whether any decision has been taken in the matter ; and

(c) if so, the schemes on which such assistance will be given ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c). No such request has been received from the Government of West Bengal. However, the development programmes included in the various sectors of West Bengal Plan are expected to generate substantial employment opportunities.

### Increase in Employment Potentialities in West Bengal

7035. SHRI SAMAR GUHA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether new potentialities for increase in employment for the young men of West Bengal have been created in appointing them in the Refugee Relief Camps ; the Food and Rationing Department enlarged for the refugees ; the Civil Defence Organisation, (West Bengal) the proposed Railway protection Force ; and the Implementation of the Land Reform Act in the State ;

(b) whether Government have drawn up an integrated plan for the recruitment of young Bengalis for the above purposes ; and

(c) if so, the estimate of new employment for the purposes stated above ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c). Information is being collected from the Government of West Bengal.

### Alleged Corruption in Settlement of E. P. F. Claims

7036. SHRI R. P. YADAV : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Central Provident Fund Commissioner, admitted in one of the Press